



2026:AHC:15924

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 45184 of 2025

Parsuram

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Sachchida Nand Ojha, Vikas Srivastava
Counsel for Respondent(s)	:	C.S.C., Om Shankar Mishra

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. It is admitted between the counsel for the parties that against the order impugned, statutory Appeal as provided under Section 207 of the U.P. Revenue Code, 2006 has already been filed by the petitioner in the Court of Commissioner, Prayagraj Division, Prayagraj.

2. In this view of the matter, a prayer has been made to dismiss the present writ petition as not pressed.

3. Accordingly, the writ petition is dismissed as not pressed.

(Prakash Padia,J.)

January 22, 2026

Swati